

**Construction of Roads**

**1913. Shri Anirudh Sinha:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) the total mileage of rural roads constructed under the Community Development Project and National Extension Service Schemes (State-wise): and

(b) what steps are being taken to make this mileage of roads a permanent addition to the road system of the country?

**The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy):** (a) A statement is laid on the Table of the House [See Appendix III, annexure No. 60].

(b) No funds for the maintenance of these roads are available in the Block budget. With the establishment of the Panchayati Raj, however, it is expected that Panchayats/Panchayat Samities will take over and maintain their roads.

**Special Trains during Queen's visit**

**1914.** { Shri Raghunath Singh:  
Shri A. M. Tariq:

Will the Minister of Railways be pleased to state:

(a) how many special trains were arranged during the time of the visit of Queen Elizabeth of U.K.;

(b) the number of passengers who travelled by these special trains; and

(c) the total expenditure incurred by the Railways in connection with the railway journey of the Queen?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) and (b). It was expected that there would be many persons desirous of coming to Delhi from nearby stations on the occasion of the visit of the Queen on 21st January 1961. With a view to affording facilities to these passengers

who were coming to Delhi and returning after the visit, 7 special trains were run from stations to Delhi/New Delhi and 7 in the return direction. It is not possible to estimate the exact number of passengers who travelled by these special trains.

(c) Rs. 676/- only.

**Deraiment of Wagons on S. Railway**

**1915. Dr. Vijaya Ananda:** Will the Minister of Railways be pleased state:

(a) whether fifteen Railway wagons were derailed on the Southern Railway on the 6th March, 1961; and

(b) if so, the details of the accident and reasons for the same?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Yes. At about 4.26 hours on the 6th March, 1961, while No. 2907 Up Goods was on the run between Dodbele-Nidvanda stations on Bangalore City-Arsikere section of the Mysore Division of Southern Railway, 15 vehicles derailed.

There were no casualties.

The cause of the accident is under investigation.

12.03 hrs.

**MOTION FOR ADJOURNMENT****ALLEGED MILITARY PREPARATION BY CHINA ON SIKKIM AND BHUTAN BORDER**

**Mr. Speaker:** I have received notices of an adjournment motion from two hon. Members, Shri Khushwaqt Rai and Shri Braj Raj Singh.

**Shri Khushwaqt Rai (Kheri):** May I say a few words, Sir?

**Mr. Speaker:** First of all, let me read it. It says:

"The Communist China is making military preparations along the Sikkim and Bhutan borders. This secret has been revealed by the two Chinese soldiers who have been arrested during the last three months by the Indian soldiers within the Indian territory."

The same question was asked some time ago.

**Shri Khushwaqt Rai:** May I say a few words about it? You will remember that when I raised this question on an adjournment motion on the 22nd February, the Prime Minister characterised the news as largely untrue. He also said "How can we have information on something which perhaps, does not exist at all?". Now that it exists, and the fact that it did exist when it was denied, have been confirmed by what has been stated by the Chinese soldiers captured on our side by our army. They have also brought documents to show that it is so. As such, the country, and more so the House, is interested in being enlightened on the facts and the state of our preparedness to meet the danger. This becomes much more important in view of what our Defence Minister said at Allahabad on the 16th March, when addressing a meeting of the Allahabad University Students' Union viz. that India had taken all steps within her limitations and resources to meet the situation arising from Chinese occupation of Indian territory (mark the words, within her limitations). He also added, "You will not wage war on the top of the Himalayas and also you will not wage war unless you are forced to do so". In view of this, I want a comprehensive statement to be made on behalf of the Government.

**The Minister of Finance (Shri Morarji Desai)** on behalf of the **Minister of External Affairs:** May I say that this motion is based on a report which has appeared in the Times of India? The hon. Member has stated that the information was from the so-called two Chinese deserters. I do not know how the hon. Member has got any information from those two so-called Chinese deserters.

**Mr. Khushwaqt Rai:** It has appeared in *The Times of India*.

**Shri Morarji Desai:** How could we go by what appears in *The Times of*

*India*? I do not know how *The Times of India* got hold of it. These Chinese people have not yet been interrogated. They are still to be interrogated. I do not know how *The Times of India* has got that information before we have got any information, and from that the whole castle is built up. Then again, these so-called deserters may not be deserters; they may be even spies. I do not know why we should be carried away by what they put out, or lend our ears to it. We should be very careful in these matters. Otherwise, we will be spoiling our defence ourselves. May I say that we are fully prepared to meet them, either in Sikkim or anywhere else? Sikkim is very well protected and nobody need have any anxiety about it. That is all I can say.

**Mr. Speaker:** That is all that the hon. Member who has tabled the adjournment motion wants. Sometime ago, two months or one month ago, in reply to an adjournment motion, the hon. Prime Minister stated that there was absolutely no foundation for such a statement. Now it has appeared in a newspaper which is the only source of information, so far as hon. Members are concerned. Therefore, when such alarmist reports have appeared in the newspapers the hon. Leader of the House has rightly come and stated to the House that nothing has happened and those Chinese have not been interrogated yet. But no exception need be taken for depending on newspaper reports, for there is no other source of information for hon. Members.

**Shri Morarji Desai:** There is only one man, not two.

**Mr. Speaker:** It is possible they may be spies. It may be equally possible they give us the truth and they are deserters. Therefore, in such serious matters the House is entitled to know the facts.

**Shri Khushwaqt Rai:** We should all be vigilant.

**Mr. Speaker:** Now that the matter has been cleared up, there is no need to give my consent to the adjournment motion. Anyhow, there is an assurance that Government will always look into it.

**Shri Tyagi (Dehra Dun):** In this connection, will the Government make a statement after interrogating the Chinese?

**Shri Morarji Desai:** May I plead for some appreciation of Government's difficulties in this matter? It is a matter which is very delicate. When we interrogate a person, any kind of information may come. We may have different meanings in it; others may have different meanings in it. To disclose what they have said, to the people or to others, would be a very dangerous game. I think in the matter of borders Government ought to be trusted. Either the Government is trusted or it is not trusted. Sir, may I say that it is not the intention of the Government to keep back any relevant information from the House, unless it is necessary to do so? But in a matter like this I think a public discussion like this is not going to be useful.

**Shri Tyagi:** Nobody wanted a public discussion.

Since that news has been printed in the papers, I want to know whether the Government is at least prepared to contradict it so that there may not be any misgivings in the mind of the public.

**Shri Morarji Desai:** I have already contradicted it.

**Shri D. C. Sharma (Gurdaspur):** Why should these papers publish such alarmist news and spread panic in the country?

**Mr. Speaker:** You cannot avoid that.

**Dr. Samantsinhar (Bhubaneswar):** What about the statement of the Defence Minister that we would not have war on the Himalayas?

**Mr. Speaker:** This is not the subject matter of discussion now.

12.09 hrs.

### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### SETTLEMENT OF REFUGEES IN DANDA- KARANYA

**Shri Ajit Singh Sarhadi (Ludhiana):** Under Rule 197, I beg to call the attention of the Minister of Rehabilitation and Minority Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The reported inadequate response from the West Bengal refugee population to settle down in Dandakaranya Reclamation area.”

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** Sir, the Dandakaranya Scheme was started specially to provide opportunities for the resettlement of displaced persons from East Pakistan residing in camps in West Bengal, the other important object being the promotion of the welfare of the local population of the area which consists mostly of tribals.

The Government of India have up to now sanctioned an expenditure of Rs. 15.43 crores on the development of the area in Dandakaranya; the estimated expenditure up to March 1961 being about Rs. 10.54 crores. Machinery and other equipment costing about Rs. 4.7 crores have been purchased, the foreign exchange involved in this purchase alone being about Rs. 2.68 crores. A budget provision of Rs. 7.00 crores has been proposed for the scheme for the next financial year (1961-62).

The movement of camp families from West Bengal for settlement under the scheme commenced with the dispersal of 170 families to the area in March, 1959. Up to the end of February 1961, 2023 families have been moved from camps in West Bengal; of these, 1498 families were moved upto March 1960, 66 between April and September 1960, and 459 families during the 5 months from